

**IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCHES "A", BANGALORE**

Before Shri George George K, JM & Shri B.R.Baskaran, AM

ITA No.2622/Bang/2019 : Asst.Year 2014-2015

M/s.Ramsons Udhyog Pvt. Ltd. No.3C Bommasandra Industrial Area, Bengaluru – 560 099. PAN : AABCR4424R.	v.	The Commissioner of Income- tax (Appeals)-3 Bangalore.
(Appellant)		(Respondent)

Appellant by : Sri.Deepesh Wasale, CA
Respondent by : Sri.K.Sankar Ganesh, JCIT-DR

Date of Hearing : 13.10.2021	Date of Pronouncement : 13.10.2021
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ORDER

Per George George K, JM

This appeal at the instance of the assessee is directed against CIT(A)'s order dated 08.07.2019. The relevant assessment year is 2014-2015.

2. At the time of hearing before us, the learned AR requested for withdrawal of this appeal. The learned Departmental Representative did not raise any objection for withdrawing the appeal by the assessee. Accordingly, we dismiss the appeal filed by the assessee, as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on this 13th day of October, 2021.

Sd/-
(B.R.Baskaran)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Bangalore; Dated : 13th October, 2021.
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent.
3. The CIT(A)-3, Bengaluru.
4. The CIT (TDS), Bengaluru.
5. The DR, ITAT, Bengaluru.
6. Guard File.

Asst.Registrar/ITAT, Bangalore